

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 216, 217 & 218 OF 2017

Dated: 25th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Delhi Bar Association

Vs.

Delhi Electricity Regulatory Commission & Anr.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Mr. B.P. Agarwal

Counsel for the Respondent(s) : Mr. Divyanshu Rai for
Mr. Nikhil Nayyar for R-1

Mr. Anupam Varma

Mr. Rahul Kinra

Mr. Akshat Srivastava

Mr. Anurag Bansal for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **20.08.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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